

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.04.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1438 of 2023 in Comp. App. (AT) No. ___ of 2023	Atlas Equifin Pvt. Ltd. Vs. Jackie Kakubhai Shroff & Ors.	Yashvardhan
2.	I.A. No. 1352 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 1545 of 2022	Mahesh Paricharak Vs. Indian Overseas Bank & Anr.	Ramchandra Madan

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